

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 16/2008

This, the 10th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)
Hon'ble Mr. J.P. Shukla, Member (A)

R.C. Panchal, Son of Shri Charan Singh Presently working as Section Engineer (Design) Directorate, Research Designs and Standards Organization, Manak Nagar, Lucknow.

Applicant.

By Advocate: Shri D. Shukla

Versus

1. Union of India, through the Chairman Railway Board, Rail Bhawan New Delhi-I.
2. Rail India Technical & Economical Services (RITES Ltd.) Northern Region, Inspection Wing, Plot No. 1, Sector 29, Gurgaon (Haryana) Through its Managing Director.
3. The Director Standards/Track-V, RDSO, Manak Nagar, Lucknow-11

Respondents.

By Advocate: Shri Arvind Kumar

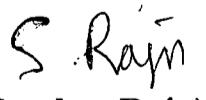
Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

As the enquiry is yet to be culminated, and sufficient time has already been taken, O.A. stands disposed of with a direction to the respondents to finalise the disciplinary proceedings within 4 months from the date of receipt of copy of this order.

2. However, this would be subject to utmost cooperation extended by the applicant. No costs. Service to O.P.No. 3 be exempted.


(J.P. Shukla)
Member (A)


(Shankar Raju)
Member (J)

HLS/